

Seventeenth Loksabha

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Title: Need to release Sikh Prisoners languishing in Jails for last 25 years and issues pertaining to Shiromani Gurdwara Parbandhak Committee (STPC).

SARDAR SIMRANJIT SINGH MANN (SANGRUR): Thank you, Mr. Speaker, Sir. I want to bring to the notice of the House and the Union Government that a number of Sikh prisoners are languishing in jails for more than 25 years, though the convicts in Rajiv Gandhi assassination case and Bilkis Bano's case have been released.

These prisoners are – Davinder Pal Singh Bhullar , who is in jail for 28 years. Gurdeep Singh Khera is in jail for 32 years; Balwant Singh is in jail for 27 years; Jagtar Singh Hawara is in jail for 27 years; Lakhvinder Singh Lakha is in jail for 27 years; Shamshwer Singh is in jail for 27 years Paramjit Singh Bheora is in jail for 35 years; Jagtar Singh Tara is in jail for 27 years, and Gurmeet Singh is in jail for 27 years.

Sir, the Shiromani Gurdwara Parbandhak Committee (STPC) is a statutory body, whose elections have not been held for the last 12 years. I will be grateful to you, Mr. Speaker, Sir, and the Union Home Minister if issues related to the prisoners and the Shiromani Gurdwara Parbandhak Committee are dealt with urgently. Thank you.